



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (NORTH), ROHINI COURTS : DELHI
ORDER

In partial modification of this Office earlier Order No. 25972-26019/F2N(2)/Admn.II/T&P/North/RC/2024 dated 26.07.2024, the transfer and posting of the following officials are hereby made with **immediate effect**:-

S. No	Name of the Official	From	To
1.	Sh. Vishal, S/o Sh. Ranbir Singh, EC-51439940	Orderly in the Court of undersigned.	Orderly in the Court of Sh. Manish Jain, ACJ-cum-CCJ-cum-ARC, North District, Rohini Courts, Delhi.
2.	Sh. Sumit Dabas, S/o Sh. Baljeet Dabas, EC-72474201	Orderly in the Court of Sh. Manish Jain, ACJ-cum-CCJ-cum-ARC, North District, Rohini Courts, Delhi.	Orderly in the Court of Sh. Kishor Kumar, District Judge-04, North District, Rohini Courts, Delhi.

- Note: 1. Rest of directions contained in earlier Office Order No. 25972-26019/F2N(2)/Admn.II/T&P/North/RC/2024 dated 26.07.2024 shall remain the same.
2. Non-compliance of the transfer/posting orders or immediately proceeding on leave shall be considered as deliberate insubordination and disciplinary proceeding shall be initiated against the erring official, as per rules.

Seema Maini

(SEEMA MAINI)
Principal District & Sessions Judge
North District : Rohini Courts : Delhi.

No. 26375-396 /F2N(2)/Admn.-II & III/T&P/North/RC/2024

Dated, Delhi the 30/07/2024

Copy forwarded for information and necessary action to :-

1. Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. Ld. Principal District & Sessions Judge (North-West), Rohini Courts, Delhi.
3. Ld. Judicial Officers concerned, North District, Rohini Courts, Delhi.
4. Ld. Administrative Civil Judge, North District, Rohini Courts, Delhi.
5. The DDO, Accounts Branch, North District, Rohini Courts, Delhi.
6. The Sr. AOJ/AOJ/Branch In-charge, Administration-III, Tis Hazari Courts, Delhi.
7. The Sr. AOJ/AOJ/Branch In-charge, Administration-III, North District, Rohini Courts, Delhi.
8. The Official concerned, North District, Rohini Courts, Delhi.
9. The Dealing Official, Admn.-III, Personal File & ACR Seat, Tis Hazari Courts, Delhi.
10. The Dealing Official, Admn.-III, North District, Rohini Courts, Delhi.
11. The Web-Site, Computer Committee, Rohini Courts, Delhi.
12. The Web-Site, Computer Committee, Tis Hazari Courts, Delhi.
13. The Facilitation Center, Rohini Courts, Delhi.
14. The Record Officer, (RTI), North District, Rohini Courts, Delhi.
15. The Dealing Official, Layers Seat, Admn. I, Tis Hazari Courts, Delhi.
16. The Branch In-Charge, R & I Branch, Rohini Courts, Delhi for uploading in LAYERS.
17. Personal Office of the undersigned.

Seema Maini

Principal District & Sessions Judge
North District : Rohini Courts : Delhi.